NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/44/2016 NAME OF THE PETITIONER(S) : C. Ramachandran NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others UNDER SECTION : 397, 398, 402, 237 & 111 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Council for Neyro 1 to 3 M. 1 & Secretaries
Secretaries
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ORDER

Ms S Manjula Devi, counsel for petitioner present. Shri R Rajesh, counsel for R1 to R9 present and prayed time for submitting arguments. Time extended at request. Put up on 20.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)